

IN THE MATTER OF CORPORATE INSOLVENCY RESOLUTION

LIST OF CREDITORS

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (I)

List of secured financial creditors

SI NO	Name of the Creditor	Identification No	Details of Claim Received		Details of Claim		
			Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim	Amount Covered by Security Interest
	NIL						

INSOLVENCY RESOLUTION PROCESS OF L&T HALOL - SHAMLAJI TOLLWAY LIMITED

UNCLAIMED CREDITORS

(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Unclaimed Creditors not belonging to any class of creditors

Amount in Rs.

Claim Admitted			Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
Amount Covered by guarantee	Whether Related Party ?	% of Voting Share in COC					
